| Annexure – 9 |  |         |              |                           |           |          |          |         |          |          |            |          |            |              |  |
|--------------|--|---------|--------------|---------------------------|-----------|----------|----------|---------|----------|----------|------------|----------|------------|--------------|--|
|              | Name of the corporate debtor: Aqua Infotech Private Limited                                |         |              |                           |           |          |          |         |          |          |            |          |            |              |  |
|              | List of Other creditors if any, (other than financial creditors and operational creditors) |         |              |                           |           |          |          |         |          |          |            |          |            |              |  |
|              | (Amount in ₹)  |         |              |                           |           |          |          |         |          |          |            |          |            |              |  |
| SI. No.      | Name   | Deta    | ils of claim | Details of claim admitted |           |          |          |         |          | Amount   | Amount     | Amount   | Amount     | Remarks, if  |  |
|              | of   |         |              |                           |           |          |          | of      | of any   | of claim | of         | any      |            |              |  |
|              | creditor   |         |              |                           |           |          |          |         | continge | mutual   | not        | claim    |            |              |  |
|              |  | Date of | Amount       | Amount of                 | Nature    | Amount   | Amount   | Whether | % of     | nt       | dues,      | admitted | under      |              |  |
|              |  | receipt | claimed      | claim                     | of claim  | covered  | covered  | related | voting   | claim    | that may   |          | verificati |              |  |
|              |  |         |              | admitted                  |           | by       | by       | party?  | share in |          | be set-off |          | on         |              |  |
|              |  |         |              |                           |           | security | guarante |         | CoC      |          |            |          |            |              |  |
|              |  |         |              |                           |           | interest | e        |         |          |          |            |          |            |              |  |
| 1            | Mr. Rahul  |         | 50,000       | 50,000                    | Operatio  | NA       | NA       | NO      | NA       | 0        | NA         | 0        | 0          | Verified and |  |
|              | Damania  |         |              |                           | nal Claim |          |          |         |          |          |            |          |            | admitted     |  |
| 2            | Mr. Rajendra   |         | 50,000       | 50,000                    | Operatio  | NA       | NA       | NO      | NA       | 0        | NA         | 0        | 0          | Verified and |  |
|              | Damania  |         |              |                           | nal Claim |          |          |         |          |          |            |          |            | admitted     |  |
|              |  |         | 1,00,000     | 1,00,000                  |           |          |          |         |          |          |            | -        | -          |              |  |